

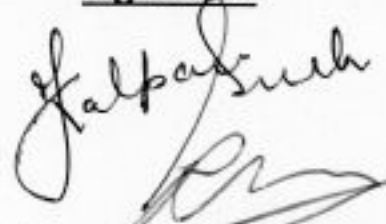


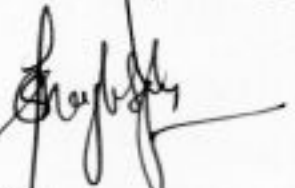
## Allahabad Bench

EP No. 424/ALD/2018,  
CA No. 48/2019 in CP No. 14/1999

ATTENDANCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 02.07.2019

NAME OF THE COMPANY: Raj Kumar Gupta & Ors V/s Banaras Beads Limited and Ors

SECTION OF THE COMPANIES ACT: 424(3) of Companies Act

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	KALPANA SINHA	ADV.	EXECUTION PETITIONER	
2.	Rajesh Nayyar	Adv.	"	
3.	R. P. Agrawal alongwith Abhay Kumar Singh	Sr Adv. Adv.	Resp Resp	 

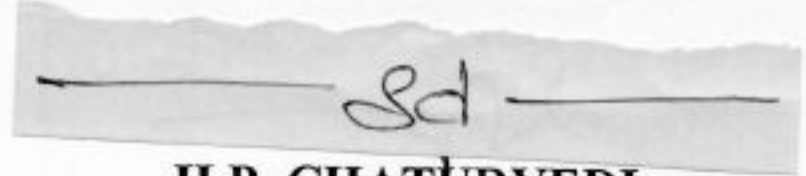
EP No.424/ALD/2018, CA No.48/2019 in CP No.14/1999

Parties are represented by their respective counsels.

The case is fixed for necessary clarification pertaining to CA No.48/2019.

Arguments are heard. The order is reserved.

Dated: 02.07.2019



H.P. CHATURVEDI  
MEMBER (J)

Typed by:  
Kavya Prakash Srivastava  
(Stenographer)